

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP No. 495/2012.

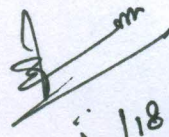
Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company	Silverstone Construction Pvt Ltd & Anr. -Vs- Eastern Manufacturing Pvt Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

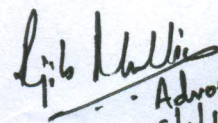
1. REETOBROTO KUMAR MITRA, ADV.
2. JISHNU GUPTA, ADV.
3. SAUNAK MITRA, ADV.
4. ARITRA BASU, ADV.
5. SANJIV KUMAR TRIVEDI, ADV.

for the
Petitioners.


5/1/18.

1. Rajib Mallik, Advocate

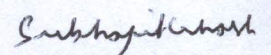
Resno. 7.


Advocate
5/1/18.

- 1) Mr. Aditya Kanadia, Adv
- 2) Mr. Subhojit Ghosh, Adv

Ri

Se


5/1/18

P.T.O.

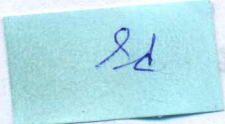
ORDER

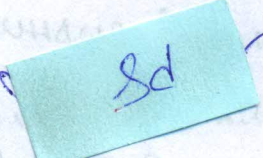
Ld. Counsel for the petitioners and the respondent nos. 1 and 7 is present.

I.A. No. 18/KB/2017 has been filed by the petitioner.

Ld. Counsel for the respondents sought leave of the Court for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List it on 05/03/2018.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)